

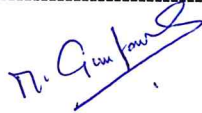

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For Hearing	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	GURU PRASAD MAKAM 98452 80635	Murugayah Kanapaty & 2 Others	
2.	LAKSHMI MENON For C.K Nandakumar Law Chambers (98800 73412)	R. 1, 2, 3 & 5	

ORDER

PCS for Petitioner is present. Counsel for Respondent is also present. IA 57/17 is taken up today. Heard the matter. List it for orders on 8/11/2017.


Member (T)


Member (J)